

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.176 of 2014 &
Appeal No. 177 of 2014**

Dated: 16th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal No.176 of 2014

**GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Iti Agarwal
Ms. Chitra Sharma

Counsel for the Respondent(s): Mr. Prashant Bezboruah
Ms. Sonali Malhotra for PNGRB

Appeal No.177 of 2014

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Ms. Iti Agarwal
Ms. Chitra Sharma

Counsel for the Respondent(s): Mr. Prashant Bezboruah
Ms. Sonali Malhotra for PNGRB

ORDER

Learned Counsel for the Appellant seeks some time to file the reply. Reply should be filed on or before 7/11/2014 after serving copy on the other side.

Post the matter on **14/11/14 at 2.30 P.M.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

js/Vg